

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad
REGIONAL BENCH - COURT NO. 3**

CUSTOMS Appeal No. 11029 of 2021-SM

[Arising out of Order-in-Original/Appeal No AHD-CUSTOM-APP-282-283-21-22 dated 30.06.2021 passed by Commissioner of CUSTOMS-AHMEDABAD]

SONI PRATIKKUMAR YOGESHKUMAR

...Appellant

A/1 Dev Vatika Society Saroda Road Dholka
Ahmedabad,
Gujarat

VERSUS

C.C.-AHMEDABAD

...Respondent

Custom House,
Near All India Radio Navrangpura,
Ahmedabad,
Gujarat

APPEARANCE:

Shri R. Subramanya, Advocate for the Appellant

Shri Rajesh K Agarwal, Superintendent (Authorized Representative) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING:23.12.2022

DATE OF DECISION:05.01.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11028 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**